पाकिस्तान अथवा चीन के कब्जे में भारतीय राज्य क्षेत्र

*216. **श्री रबी राय :**

श्री मधु लिमये :

क्या वैदेशिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) पिछले बीस वर्षों में कितना भारतीय राज्य क्षेत्र पाकिस्तान अथवा चीन के कब्जे में चला गया है ; और

(ख) इसे पुन: अपने कब्जे में लेने के लिये सरकार क्या कार्यवाही कर रही है ।

वैदेशिक-कार्य मंत्री (श्री मु० क० चागला) : (क) और (ख) : अपने आक्रमण के परिणामस्वरूप चीन ने लद्दाख में लगभग 14,500 वर्गमील भारतीय प्रदेश पर गैर-कानूनी कब्जा किया हुआ है । 1947 में जम्मू और काश्मीर पर पाकिस्तान के आक्रमण के बाद से कुल मिलाकर लगभग 32,500 वर्गमील का इलाका पाकिस्तान के गैर-कानूनी कब्जे में है । इसमें कोई 2 000 वर्गमील से कुछ अधिक भूमि पाकिस्तान ने तथाकथित चीन-पाक सीमा करार के अन्तर्गत गैर-कानूनी तरीके से चीन को दे दी है ।

पाकिस्तान और चीन ने भारतीय प्रदेश पर जैसे यह गैर-कानूनी कब्जा किया है, वह और इन प्रश्नों पर हमारी सरकार का रवैया सर्वाविदित है । सरकार की नीति इस गैर-कानूनी कब्जे को ऐसे शांतिपूर्ण तरीकों से खत्म कराने की है जो देश के सम्मान उस की प्रभुसत्ता और प्रादेशिक अखण्डता के अनुरूप हों ।

U.S. Arms for Pakistan and India

*217. **Shri Bedabrata Barua:** Will the Minister of **External Affairs** be pleased to state:

(a) whether it is a fact that there has been a current U.S. proposal to give U.S. arms to both India and Pakistan on straight commercial basis;

(b) if so, whether this would enable Pakistan to secure the long-postponed spare parts for her U.S. aided weapons; and

(c) if so, the reaction of Government in the matter?

The Minister of External Affairs (Shri M. C. Chagla): (a) to (c). As the House is aware, the U.S. Government have been permitting the acquisition of non-lethal U.S. military equipment by both India and Pakistan since February, 1966, but the ban imposed in September, 1965, on all military supplies to either country is still in force in respect of lethal equipment. The U.S. authorities have informed us that this policy remains unchanged. There is, therefore, no question of the U.S. giving lethal arms on a commercial or any other basis to India or, to Pakistan.

After our unfortunate experience with Pakistan, we are naturally concerned at any possibility of a reactivation of her military machine through U.S., as indeed through any other, sources by a supply either of spares of new equipment. We have emphasised our concern to the appropriate authorities. We believe our interests are recognised, and we, therefore, hope that no step will be taken by the U.S. Government which would add to our apprehensions regarding Pakistan's military potential.

Indians detained in Burma

*218. **Shri S. N. Maiti:**
Shri S. C. Samanta:
Shri A. K. Kisku:
Shri B. H. Mahato:

Will the Minister of **External Affairs** be pleased to state:

(a) whether during his last visit to Rangoon, he discussed the question of release and repatriation of 26 Indians detained by the Burmese Government for the so-called 'economic offences';

(b) if so, the reaction of the Burmese Government in the matter; and